

**Government of India**  
**Ministry of Commerce & Industry**  
**Department of Commerce**  
**Directorate General of Foreign Trade**  
**Udyog Bhawan, New Delhi**

**Trade Notice No.02/2013**

**dated 20<sup>th</sup> May, 2013**

**Subject: Constitution of 2<sup>nd</sup> Task Force on Transaction Cost**

1. In pursuance of the announcement made by Commerce and Industry Minister on 18.4.2013, the Second Task Force on Transaction Cost has been constituted under the Chairmanship of Director General of Foreign Trade under following terms of reference:
  - i. To identify reasons for high transaction cost in exports.
  - ii. To identify areas, where Indian exporters face administrative impediments that lead to increase in transaction cost.
  - iii. Compare procedural complexities in exports between India and its major competitors.
  - iv. Suggest guidelines/ steps for removal of procedural complexities drawing from the global best practices.
  - v. Suggest guidelines/ steps to move towards transparent and increasingly paperless processing through digital platform.
2. Task Force will submit report in six months.
3. All stakeholders, administrative Ministries / Departments of Government of India/ State Governments and Trade & Industry Bodies are invited to send suggestions for consideration of the task force at **[transactioncost@nic.in](mailto:transactioncost@nic.in)**. Suggestions can be sent preferably by 17.6.2013

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